COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 261 OF 2016 & IA NO. 546 OF 2016

Dated: 31st May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

SEI Kathiravan Power Pvt. Ltd.	Versus			Appellant(s)
TANGEDCO & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	-		
Counsel for the Respondent(s)	:	Mr. S. Vallinayagam	o for R-2	2

Mr. Sethu Ramalingam for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>26.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd